



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 55 /9/HDB/2018
NAME OF THE COMPANY	Aster Building Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	CAS Logistics (Limited Liability Partnership)
NAME OF THE RESPONDENT(S)	Aster Building Solutions Pvt Ltd
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Siri Preeti (Pet)	Adv	7331108705	
A Sandhya Rani (Pet)	Adv	9966775292	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mrs.D.Siri Preeti and Mrs. A.Sandhya Rani, Learned Counsels for the Petitioner.

Issue notice to the Respondent, post the case on 06.03.2018



Member (T)



Member (J)